

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.128/252/HDB/2018
NAME OF THE COMPANY	Viswa Avenues Private Limited
NAME OF THE PETITIONER(S)	Viswa Avenues Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramu Reddy	Counsel for Applicant	9542239039	V. Venkata Ramu Reddy

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.
Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks.
Post the case on 06th April 2018.


Member (T)

Ramu


Member (J)